

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 04-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>					
1	M Ex	116/20	SITARA BEGAM AND ORS	Vs.	DTC AND ANR
2	M Ex	117/20	ANUTHA KUMAR YADAV	Vs.	GANGADHAR KUMAR AND ORS
3	M Ex	125/20	POONAM AND ORS	Vs.	VERAJ NEB AND ANR
4	M Ex	127/20	RAJAT KUMAR	Vs.	ROHIT KUMAR AND ORS
<b><u>Final Arguments</u></b>					
5	CS DJ	272/2015 14128/16	MR. RICKIE KHOSLA	Vs.	MS LOH VANIZYA UDYOG PVT. LTD. (DDA)